

Declaration of Assets and Liabilities

Year. 2089-23...

ANURADHA, son/daughter/wife of MADAN RAJAK

1425

Service and presently working as OFFICE ATTNDANT CDARGA... give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Madorn Alitya Attilya

Rajak Alitya

iven)			Madagn	Adilya	Dependant-2	Dependant-3
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Name	Etc. Name
	Cash	20,000	12,000	and the second s		
(11)	Daposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,0000 (SBI) 9,000 (SBI (SBI)	30,000 CCANARA BANK)			and the same of th
(iii)	Bonds, Debentures and Shares in companies	8296862 — 26	160 1 (Slakta)			and the body a recovery of the command land
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	51837768 518377676 518377676 518377678 2-5064	5757089 1 LAKH	51576444 Q.LAKH	517346241 1 LAKH	
(v)	Motor Vehicles (details of make, etc.)	BROIF 05992 2021	BRO1B VO253 2010	And the second s		
(vi)	Jewellery (give details of weight and value)	Cold+Df 100 GD US 60009 SILVED 15000/	02 000			
(vii)	Other assets, such as values of claims / interests		And the same of the same			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				,	5
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	१ कहा १० ध्रा को स्वी को स्वी उन्हा १० ४० १० ४० १० ४०	ocional	जिएताप गा बताय)	IC31विस्ना	द पख्य)
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			The state of the s		
(v)	Others (such as interest in property)					-

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI (BAR)	2 LAKH
(0)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		- Section - Sect
	(c) dues to departments dealing with supply of electricity		

<u></u>	(d) dues to departments dealing with telephones	Market 1964	and the second s		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)				
	(f) Other dues, If any		MAN		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upt which Income Tax Retur filed. Give also Permane Account Number (PAN)]	no n	ALSPRH789E		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]				
	(III) Sales Tax [Only in case of proprietary business]		4.07 mas		
	(iv) Property Tax	and the second s			
C.	Personal Detail	0155365399			
GPF!	CPF/PRAN No. :-	AND AND DESCRIPTION OF THE PROPERTY OF THE PRO			
Geno	der :- L	P (M/F)			
Date	of Birth	2 1 0 1 1 9 8	6 (DD/MM/YYYY)		
Clas	s/Group :-	C (A/B/C)			
Cadre :- D		DARBAN	A CONTRACTOR OF THE PARTY OF TH		
	(F1	ull Name e.g. B.A.SBihar Administrat	tive Service,		
		i.S.S Bihar Secretariat Service etc.)			
Hom	no District :	DATMA			
kno	I hereby declare thowledge and belief.	at the above details are tru	e to the best of my		
		Signature Paw	cadhos		
		Name of Employee: .	HNUKHDHH		
	PATNA	Designation: Di	ARBAN		
Place: PATNA		CAR	Department: CARE TAKER SECTION		
Da	te:06.02.2023	рерактиент			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.